

WRIT PETITION (S)

FILING NUMBER: 2795/2020

Smt. Rupa Kumari

: PETITIONER

Vs

The State of Jharkhand and Others

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 20/-

AFIDAVIT : 5/- & 15/-

VAKALATNAMA: 15/- & 15/-

DEFECT IF ANY :

1. Deficit C.F.S amounting Rs. 230/- only may be filed.
2. True typed copy of Annexure 2 and 4 may be given.
3. Fresh copy or true typed copy of Annexure 5 & 8 may be given.
4. All documents annexed may be certified to be true copies of their respective originals.
5. Annexure number of order under challenge may be mentioned at Para 1 and Prayer portion of the petition

Ranjeet Kumar Pankaj

17/06/2020.